

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2018

ORDER NO. 54 OF 2018

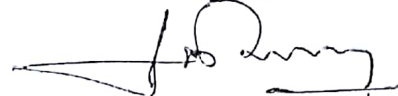
Hon'ble President is pleased to order the following sitting commencing from **02/04/2018** to **06/04/2018** for **CESTAT, Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 02/04/2018 to 06/04/2018	Service Tax Division Bench Matters.
Hon'ble Sh. Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 02/04/2018 to 06/04/2018	Excise, Customs Division Bench matters.
Hon'ble Sh. Ramesh Nair, Member (Judicial)	On 04/04/2018 at 02.30 P.M.	Single Member Matter.
Hon'ble Sh. Raju, Member (Technical)	On 04/04/2018 at 02.30 P.M.	Single Member Matter.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order



(A.Mohan Kumar)

Registrar

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